

**Minutes of the 12<sup>th</sup> meeting of the Inter-ministerial Committee (IMC) to consider applications for recognition as Pre-Shipment Inspection Agency (PSIA)**

The 12<sup>th</sup> meeting of the Inter-Ministerial Committee (IMC) was held on 9.2.2018 in Room No. 11, H-Wing, Udyog Bhavan, New Delhi at 11.00 am under the Chairmanship of Shri K.C. Rout, Addl. DGFT to consider the applications of deferred cases for recognition as Pre-shipment Inspection Agency (PSIA). The following members attended the meeting:

- (i) Shri S.P. Roy, Jt. DGFT
- (ii) Shri B.K. Singh, SO, AERB
- (iii) Shri Ajeet Singh, SO, AERB
- (iv) Shri Sandeep Chauhan, Development Officer, DIPP

2. The Committee noted that 32 PSIAs have been notified in Appendix 2G and 6 PSIAs have been recommended in the 11<sup>th</sup> meeting of PSIA, 38 PSIAs are operating at the moment. Further as per Public Notice No. 63 dated 27.2.2017, the designated ports for import of un-shredded scrap are required to install Radiation Portal Monitors and Container Scanners by 31.3.2018. It was decided in the 11<sup>th</sup> meeting of PSIA till that time and until further notice no new/fresh applications should be accepted for enlistment of PSIA and the matter may be reviewed in April 2018. Accordingly, the Committee considered only the deferred cases of the previous meetings. Further, the cases deferred in this meeting, for want of documents or any other details will only be considered, if the firm proposes to continue with the PSIA certification system after 31.3.2018. Similarly, it was decided that applicants whose applications have been rejected earlier or in this meeting may apply afresh, only if such applications are sought in future.

3. The Committee also desired that there should be a standard set of explosive detectors and accordingly desired that all nominated agencies be directed to furnish the details of their explosive detector/s being used for the purpose.

4. The following applications were considered by the Committee:

1. Cerin Co. Ltd., South Korea	
Decision of the Committee	The Committee rejected the application as the applicant does not have Spectrometer neither details of any Explosive Detector is available. The deficiencies are reflected in Annexure at S.no. 1.

2. Best Mulyankan Consultants Ltd.	
Address of Head Office	1 <sup>st</sup> Floor, Aditya Building, Corner of N.S. Phadke Mag and Telli Galli, Opposite Flyover Apartment, Andheri (East), Mumbai- 400 069
Areas applied for Explosive Detector	India, UAE, Malaysia, Thailand, Singapore
Decision of the Committee	Trace X Explosive Detection Kit, Morphix Technologies, USA LOT No. :9760 The Committee noted that the applicant has 04 nos. of survey meters and 01 no. of spectrometer which were found to be acceptable as in the Annexure to these minutes. The Committee decided to recommend M/s Best Mulyankan for recognition as PSIA for the areas they have applied for.

3. Superintendence Company of India (P) Ltd.	
Decision of the Committee	M/s Superintendence Company of India (P) Ltd. was delisted from being PSIA. The appellate authority vide its order dated 27.4.2016 had directed that the appellant cannot be debarred from applying afresh for any region/country including Dubai based on the applicable policy/procedure. The Committee noted that though the applicant has 01 no. Survey Meter and 01 no. Spectrometer which were found to be acceptable, the Committee decided to reject the case of M/s Superintendence Company of India (P) Ltd. for recognition as PSIA due to want of Explosive Detector.
4. M/s Rank Inspection Services Ltd., UK	
Address of Head Office	22, Fanny Street, Cathays, Cardiff, CF24 4EH, United Kingdom
Areas Applied for	UK
Explosive Detector	TraceX Explosive Detection Kit (5 kits/box) – Ref No. 20170210PF
Decision of the Committee	The Committee noted that the applicant has 01 no. Survey Meter and 01 no. Spectrometer which were found to be acceptable as given in the annexure to these minutes. The Committee decided to recommend M/s Rank Inspection Services Ltd., UK for recognition as PSIA for the areas they have applied for.
5. M/s Ravi Energie Gulf FZC	The Committee noted that all the machines of the applicant have been calibrated by an agency not affiliated by AERB. Committee accordingly rejected the application.
6. Ravi Energie Inc., USA	The Committee noted that all the machines of the applicant have been calibrated by an agency not affiliated by AERB. Committee accordingly rejected the application
7. Ravi Energie Pvt. Ltd., Baroda	The Committee noted that all the machines of the applicant have been calibrated by an agency not affiliated by AERB. Committee accordingly rejected the application.
8. NQAQSR, North America	The Committee decided to defer the case as complaints have been received against the applicant which are being examined.
9. Al Khalidiah Metal Tr. Co. LLC, UAE	The Committee decided to defer the case as a complaint is pending against the firm for mis-utilisation of office address.
10. G.P. Associates, Bangalore	
Address of Head Office	Flat 005, #27, Poorna Palace, 12 <sup>th</sup> A Cr. 2 <sup>nd</sup> Main, 3 <sup>rd</sup> Phase, J.P. Nagar, Bangalore, 560078
Areas applied for	India, Canada, Singapore
Explosive Detector	Trace X Mod:510100 Lot# 10052
Decision of Committee	The Committee noted that the applicant has been seeking India, Canada and Singapore as the area of operation. India as area of operation cannot be accepted because PSIA examines metal scrap at the ports of foreign countries. In Canada and Singapore M/s G.P. Associates does not have branch office and instead its representatives who will perform the job of PSIA. This arrangement was not accepted by the Committee and their application was rejected.

### **Addition of Instruments**

10 Ni Met Metals Inc.	The Committee noted that all the machines the applicant proposes to add are calibrated electronically with a pulse generation as mentioned in the calibration certificate which is not acceptable and accordingly the the request was rejected.
11. Gattini & Co, Mumbai	The Committee noted that in the Calibration Certificate of the machine the applicant proposes to add is not providing test results which is not acceptable. Committee accordingly rejected the application.
12. Marine Inspection Logistics International Rotterdam BV	The Committee decided to add two survey meters as they were found to be acceptable as given in the annexure to these minutes.
13. Humber Inspection Int. Ltd.	The Committee noted that all the machines the applicant proposes to add are calibrated electronically with a pulse generation as mentioned in the calibration certificate which is not acceptable and accordingly the request was rejected.
14. Asia Inspection Agency Co. Ltd.	The Committee decided to defer the case as complaints have been received against the applicant which are being examined.

### **Addition of Area of Operation**

15. Melt Enterprises Ltd. 16. Mats Fareast (Pte.) Ltd. 17. Global Mines & Minerals FZE 18. Sandeep Garg & Co. 19. Wise Services FZE 20. Global Marine Inspection 21. TSK Engineers Pvt. Ltd.	The Committee observed that as per Public Notice No. 63 dated 27.2.2017, the designated ports for import of un-shredded scrap are required to install Radiation Portal Monitors and Container Scanners by 31.3.2018. In view of this, the applications for addition of area of operation will be considered after 31.3.2018 if at all it is decided to continue with the present system. All the applications for addition of area were deferred.
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5. The applicants whose applications have been recommended are requested to submit a Bank Guarantee of Rs. 10 lakh/US\$ 20,000/- by 31.3.2018, failing which they will not be recognized as PSIA.

ANNEXURE (PSIA 12th Minutes of meeting held on 09/02/2018)

1	2	3	4	5	6	7	8	9	10	11	12
Sl. No.	Case No.	Applicant	Make	Model	Sl. No. OF Instrument	Date of calibration	Calibration Certificate	Date of purchase	Invoice	Photograph	Remarks
1		Cerins Co. Ltd, Seoul, South Korea	S.E. International	Seintl Inspector Exp	27514	NA	NA	NA	NA	Yes	Neither spectrometer is available nor Explosive detector is available
	Thermofisher		Red Eye PRD	3694	08.06.2017	Yes	23.08.2015	Yes	Yes		
	S.E. International		Redsiation Alert Ranger	5103	24.04.2014	Yes	16.05.2017	Yes	Yes		
	S.E. International		Redsiation Alert Ranger	5109	24.04.2014	Yes	16.05.2017	Yes	Yes		
2		Best Mulyankan Consultants Ltd	Electronic Enterprises India Pvt Ltd Mumbai	PRSM-1	2004 E-12	21.12.2017	Yes	06.12.2004	Yes	Yes	OK
	Electronic Enterprises India Pvt Ltd Mumbai		PRSM-1	2004 E-14	21.12.217	Yes	06.12.2004	Yes	Yes	OK	
	Electronic Enterprises India Pvt Ltd Mumbai		PRSM-1	2004 E-16	21.12.217	Yes	06.12.2004	Yes	Yes	OK	
	Electronic Enterprises India Pvt Ltd Mumbai		PCM-3	1272	22.11.217	Yes	25.01.2013	Yes	Yes	OK	
	Thermo Scientfic, 27 Forge Parkway, USA		RIID EYE - 2G	9660	5/6/2016	Yes	30.11.2012	Yes	Yes	OK	
3		Superintendence Company Of India (P) Ltd	Atomtex, 5 Gikalo St, 220005 Minsk Republic of Belanus	AT 6130	20112/06	21.06.2017	Yes	11.01.2014	Yes	Yes	Explosive Detection System not available
	Atomtex, 5 Gikalo St, 220005 Minsk Republic of Belanus		AT 1321	36	21.06.2017	Yes	23.11.2013	Yes	Yes		
4		Rank Inspection Services Ltd, U.K.	Thermo Fisher Scientific	RadEye PRD 42506/7120	31190	13.09.2017	YES	24.03.2016	Yes	Yes	OK
	Thermo Fisher Scientific		Mspec	200235	17.11.2016	YES	14.12.2016	Yes	Yes	OK	

ADDITIONAL INSTRUMENTS											
10	Ni-Met Metals Inc.	Mineralab LLC	Rad 100 X	X02038	14.12.2017	Yes	02.02.2018	Yes	Yes	Not Ok	
		Mineralab LLC	Rad 100 X	X02057	20.12.2017	Yes	02.02.2019	Yes	Yes	Not Ok	
		Mineralab LLC	Rad 100 X	X02058	20.12.2017	Yes	02.02.2020	Yes	Yes	Not Ok	
		Mineralab LLC	Rad 100 X	X02063	11.01.2018	Yes	02.02.2021	Yes	Yes	Not Ok	
11	Gattini & Co. Mumbai	Rad Comm Systems, Canada	Rhandy	100379	11.08.2015	Yes	11.08.2015	Yes	Yes	Not Ok	
12	Marine Inspection Logistics International Rotterdam BV	S.E. International	Radiation Alert Ranger	6037	27.09.17	Yes	Yes	02.10.17	Yes	OK	
		S.E. International	Radiation Alert Ranger	6038	27.09.17	Yes	Yes	02.10.17	Yes	OK	
13	Humber Inspection Int. Ltd	Radalert	R100X	X01943	14.08.2017	Yes	14.09.2017	Yes	Yes	Not Ok	
		Radalert	R100X	X01947	14.08.2017	Yes	14.09.2017	Yes	Yes	Not Ok	